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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 175/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: India Business Grid

V/s.

Edunova Educational Research & Training Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

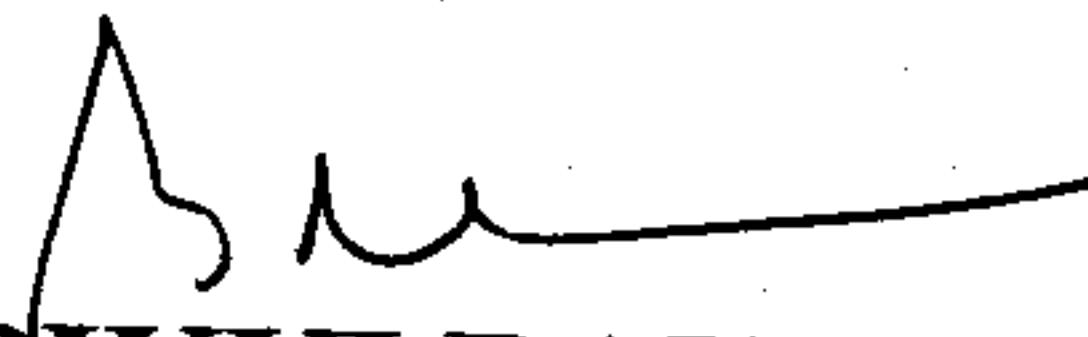
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Raheel Patel	Advocate	Petitioner	Arjun Joshi
2.	Arjun Joshi for Nanavati Associates Pavan S Godiwala	Advocate	Respondent	Pavan S Godiwala

**ORDER**

Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Arjun Joshi i/b Nanavati Associates present for Financial Creditor/Petitioner. Learned Advocate Mr. Pavan Godiwala present for Respondent.

Learned Counsel for both sides requested time on the ground of settlement.

List the matter on 22.12.2017 for reporting settlement or for hearing before admission.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 21st day of December, 2017.